

Seventeenth Loksabha

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Title: Regarding grant of Environmental clearance to the Rayalaseema Lift irrigation Project-laid.

SHRI KURUVA GORANTLA MADHAV (HINDUPUR): I would like to draw the kind attention of the Government towards the fact that the Government of Andhra Pradesh requires urgent Environmental Clearance for the Rayalaseema Lift Irrigation Project. During June 2020, the Andhra Pradesh Government announced the Rayalaseema Lift Scheme to facilitate the Rayalaseema region to stabilize irrigation and drinking water. The announced scheme is within the purview of KWDT Award (Krishna Water Dispute Tribunal), i.e. out of total 811 TMC water, 512 TMC for Andhra Pradesh and 299 TMC for Telangana.

- In July 2020, after study, the expert committee has given its opinion that the scheme does not require environmental clearance.
- During September 2020 also, NGT pronounced that the EC is required for the scheme. After that, the Hon'ble CM of Andhra Pradesh requested Hon'ble Minister, MOEF to consider expert committee opinion. During June 2021, the AP Government approached MOEF for amendment in the existing environmental clearance. Based on this application, EAC (Environmental Assessment Committee) in its June 2021 meeting discussed the topic and issued minutes asking some clarifications. AP Government submitted clarifications on this. In this regard, kindly grant environmental clearance to the Rayalseema Lift Irrigation project.